

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 29th July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 290/2015	Ashwani Kumar Awasthy Vs. Addl. Chief Secretary cum Financial Commissioner & Ors.	Mr. Ashwani Kumar Awasthy, Applicant in person
2.	Original Application No. 292/2015	Amit Srivastav Vs. Dr. Chandan Kumar & Anr.	Mr. N. D. Pancholi, Adv. for Applicant
3.	Original Application No. 293/2015	Rohan Yadav Vs. Govt. of NCT of Delhi	Sh. Rohan Yadav, Applicant in person
4.	M.A. No. 741/2015 in Original Application No. 16/2014	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Advs. for the Applicant in Misc. Application
AFTER NOTICE			
5.	Original Application No. 268/2015	Sanjay Arora Vs. Govt. of NCT Delhi & Ors.	Mr. Jitender Chaudhary, Adv. for Applicant
6.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
7.	Original Application No.155/2015	The Residents Welfare Association Valley view Estate (Regd.) Vs Union of India & Ors.	Mr. Vikram Bhatia, Adv. for Applicant Mr. Vivek Chib & Mr. Kushal Gupta, Advs. for R-1 Mr. Anil Grover, AAG, Ms. Noopur Singhala, Advs. for R-2, 3, 8, 10 & 11 Mr. Harish Pandey, Adv. for R-4 Mr. Payal Chawla, Adv. for R-5 Ms. Mukti Chaudhari, Adv. for R-6
8.	M.A. No. 640/2015 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors.	Mr. R. Venkatraman, Adv. for Applicant in Misc. Application Mr. Raman Yadav, Mr. Dalshar Singh, Advs. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7
9.	Original Application No. 58/2015 M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015.	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10

FOR HEARING			
10.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeti Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. for R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3 Mr. Sumeer Sodhi, Adv. for R-4. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. for MoEF.
11.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----
12.	M.A.No.258/2015 in Original Application No. 10/2014.	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015 Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6.
13.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh

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